



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



The Insolvency and Bankruptcy Board of India and the International Insolvency Institute
are pleased to host a webinar to discuss

Avoidance/ Vulnerable Transactions Case Management INDIA/UK

There is no cost for the session, but please register.

FRIDAY, JUNE 4, 2021: UK
09.30 - 11.00 AM UCT / 3.00-4.30 PM IST



**KEYNOTE SPEAKER: DR. M. S. SAHOO,
CHAIRPERSON, IBBI**



**MODERATOR: SUMANT BATRA
(KESAR DASS B & ASSOCIATES)**



**PANELIST: BEN JONES
(SIMMONS & SIMMONS LLP, LONDON)**



**PANELIST: SONYA L. VAN DE GRAAFF
(AVONHURST)**



For any further information/clarification, please write to workshop.ip@ibbi.gov.in